

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00428/2018

Jabalpur, this Tuesday, the 01st day of May, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Khanjan, S/o Ramlal, a/a 54 years, r/o Village Ubhariya, Samjeera, Tehsil Multai, District Betul (M.P.)-460553
2. Uttam S/o Saheblal, a/a 50 years, R/o Village Nandpura, Tehsil & Post Amla, District Betula (M.P.)-460553
3. Manoj Kumar, S/o Vikram Nandishwar, a/a 48 years, r/o Tandon Camp Gate, Bhodki Chowk, Amla, District Betul (M.P.)-460553
4. Ashok Kumar Upraley, S/o Gayadeen Upraley, a/a 17 years, R/o Bhodki Chowk, Village Roadgaon, Amla, District Betul (M.P.)-460553
5. Ramesh Patil S/o Daulat Ram Patil, a/a 47 years, R/o Village Bodhki, Post Amla, Depo, District Betul (M.P.)-460553
6. Mahadeo, S/o Baburao, a/a 52 years, R/o Post Andheriya, Amla, District Betul (M.P.)-460553
7. Tikamchand S/o Deepchand, a/a 51 years, R/o Post Andheriya, Amla District Betul (M.P.)-460553
8. Jham Singh, S/o Tulsiram, a/a 50 yrs. R/o Purani Bodhki Ward No. 17, Post Bodhki, Distt. Betul-460553 (MP)
9. Prashant S/o Basant, a/a 48 yrs., R/o Govind Colony, Rateda Road, Ward No. 7, Amla Distt. Betul-460553 (MP)
10. Suresh S/o Sukhlal, a/a 40 yrs, R/o Ward No. 18, Old Bodhki, near Mata Mandir, Amal, distt. Betul-460553 (MP)
11. Narendra, S/o Raghunath, a/a 38 years, r/o Andhariya, Tehsil Amla, Distt. Betul-460553 (MP)

12. Hariram, Shambhulal, a/a 36 years,
R/o Ward No. 17, Bodhki, Amla Distt.
Betul-460553 (MP)

-Applicants

(By Advocate –**Shri Ankit Singh Sisodia proxy counsel of
Shri Bramhadatt Singh**)

V e r s u s

1. Union of India, through the Secretary,
Ministry of Defence, Government of India,
New Delhi-110011

2. The Area Officer, Commanding-in-Chief,
Maintenance Command, India Air Force, Vayu Nagar,
Nagpur (Maharashtra)-440007

3. The Station Commander, Air Force Station,
Amla, District Betul (M.P.)-460553

-Respondents

O R D E R (O R A L)

By Navin Tandon, AM:-

The applicants (12 in number) claim that they are being appointed by the respondents as Seasonal Anti Malaria Lascars (SAML) since 1992. They submit that the respondents are not granting them appointment for the year 2018.

2. The applicants have filed Misc. Application 200/524/2018 praying that all the applicants have a common interest and are also seeking common relief. Hence they may be permitted to join together.

3. In view of the averments made in the said M.A., the Misc. Application is allowed. Applicants are allowed to prosecute their case jointly.

4. The applicants submit that they are made to appear before this Tribunal repeatedly for obtaining the appointment. The previous said occasion was Original Application No. 200/00370/2017, wherein this Tribunal passed orders on 12.05.2017 (Annexure A-10) directing the competent authority to consider the claim of the applicants based on their seniority and pass appropriate order of their engagement for the current/ensuring malaria season.

5. Learned counsel for the applicants submits that he would be satisfied if similar orders are passed for this year also.

6. Accordingly, at the admission stage itself, without going into the merits of the case, we direct the competent authority of the respondent department to consider the claim of the applicants based on their seniority and pass appropriate orders of their engagement for the current/ensuring malaria season.

7. The O.A. is accordingly disposed of.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member